

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

232. C.P. (IB)/551(MB)2022

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **07.09.2023**.

NAME OF THE PARTIES: Stressed Assets Stabilization Fund
VS

Sangeeta Agarwal

SECTION : Sec 95(1) of IBC 2016

Presence:

Mr. Aniket Malu, Counsel for the Applicant

ORDER

In view of the fact that the stay have been granted by the Hon'ble NCLAT in Appeal No. 778 of 2023 vide order dated 12.06.2023. Let the C.P. be adjourned to sine die.

Sd/-
MADHU SINHA
Member(Technical)

/P/

Sd/-
REETA KOHLI
Member(Judicial)